

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 140

CP No. 106/Chd/Pb/2023

IN THE MATTER OF:-

Sushil Kumar

...

Petitioner

Versus

Samana Alloys Pvt. Ltd. & Ors.

...

Respondents

Under Section: 241 & 242 of CA, 2013

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 06.09.2024.

Sd/-

Court Officer

July 12, 2024